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SLP(Crl.)No. 6119 OF 2004  
ITEM No.MM(2)

Court No. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 6119/2004

(From the judgement and order dated 24/11/2004 in CRLMW 9519/04  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RUCHI AGARWAL

Petitioner (s)

VERSUS

SHARAD GUPTA & ORS.

Respondent (s)

(With Appln(s). for exemption from filing c/c of the impugned Judgment  
and exemption from filing O.T. and ex-Parte stay )

Date : 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. Jitendra Mohan Sharma,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following  
O R D E R

List on the allotted date.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER